

## Annexure-3

Name of the Corporate Debtor: Indrajit Power Private Limited; Date of commencement of CIRP: 01st February 2024; List of creditors as on: 06th January 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	J.C Flowers Asset Reconstruction Private Limited	12-Feb-24	4,571,380,115.56	4,571,380,115.56	Term Loan, Funded interest term loan, WorkingCapital Term Loan, Penal interest (on account of non-perfection of security and breach of covenants)	4,571,380,115.56	-	No	93.37%	-	-	-	-	
2	Indian Bank	12-Feb-24	311,756,000.00	73,837,440.00	Bank Guarantee (invoked & uninvoked)	310,756,000.00	-	No	6.35%	236,918,560.00	-	1,000,000.00	-	Two BGs amounting to INR 10 lacs were expired, hence the same has not been admitted in claims.
<b>Total</b>			<b>4,883,136,115.56</b>	<b>4,645,217,555.56</b>		<b>4,882,136,115.56</b>	<b>-</b>		<b>99.72%</b>	<b>236,918,560.00</b>	<b>-</b>	<b>1,000,000.00</b>	<b>-</b>	

Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.